

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 4<sup>th</sup> June, 2024, 12:00 Noon**  
 CP (IB) No. 29/CB/2023, IA (IB) No. 138/CB/2024, IA (IB) No. 145/CB/2024  
**Coram: 1. Hon'ble Member (Judicial), Shri H. V. Subba Rao**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Indusind Bank Ltd. -Vs- Siddhi Agro Foods Pvt. Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Subham Agrawal, Advocate For RP  
Mr. Sushanta Kumar Choudhary, RP

For Respondent (s)

**ORDER**

**IA (IB) No. 138/CB/2024**


This is an application filed by Mr. Subham Agarwal for the IRP to take on record report certifying CoC Constitution. The report taken on record with just exception. Accordingly, this application is Allowed and Disposed of.

**IA (IB) No. 145/CB/2024**

This is an application filed under Rule 11 of NCLT Rules, 2016 to take on record the 1<sup>st</sup> progress report, discussed and taken on record with just exception. Accordingly, this application is Allowed and Disposed of.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**H. V. Subba Rao**  
**Member (Judicial)**